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Title : Introduction of the Infrastructure Development Board Bill, 2006.

SHRI K.S. RAO (ELURU): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of an Infrastructure Development Board for providing infrastructural facilities in the country and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of an Infrastructure Development Board for providing infrastructural facilities in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI K.S. RAO : Sir, I introduce the Bill.

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\*\* Introduced with the Recommendation of the President